

(2) A copy of the 'Review' on the working of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1977-78.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the Report.

[Placed in Library. See No. LT-4132/79].

(4) A copy of the Report (Hindi and English versions) on fatal accident at Prakashamkhani No. 2 Incline Colliery of M/s Singareni Collieries Company Limited. [Placed in Library. See No. LT-4133/79].

NOTIFICATIONS UNDER MERCHANT SHIPPING ACT, 1958 WITH STATEMENT FOR DELAY AND ANNUAL ACCOUNTS OF PARADEEP PORT TRUST FOR 1977-78

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM). I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchants Shipping Act, 1958:—

(i) The Shipping Development Fund Committee (Staff Car Driver and Group 'D' posts Recruitment) Rules, 1978, published in Notification No. G.S.R. 1345 in Gazette of India dated the 11th November, 1978.

(ii) The Shipping Development Fund Committee Deputy Director (Inspection) Recruitment Rules, 1978, published in Notification No. G.S.R. 1346 in Gazette of India dated the 11th November, 1978.

(iii) The Shipping Development Fund Committee (Stenographers Recruitment) Rules, 1978, published in Notification No. G.S.R. 1347

in Gazette of India dated the 11th November, 1978.

(iv) The Shipping Development Fund (Loans and other Financial Assistance) Rescission Rules, 1978, published in Notification No. G.S.R. 595(E) in Gazette of India dated the 28th December, 1978.

(v) The Shipping Development Fund Committee (Joint Secretary) Recruitment Rules, 1978, published in Notification No. G.S.R. 88 in Gazette of India dated the 20th January, 1979.

(vi) The Shipping Development Fund Committee (Clerks) Recruitment Rules, 1979, published in Notification No. G.S.R. 173 in Gazette of India dated the 3rd February, 1979.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at item (1)(i) to (iii) above.

[Placed in Library. See No. LT-4134/79].

(3) A copy of the Annual Accounts@ (Hindi version) of the Paradeep Port Trust for the year 1977-78 and the Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.

[Placed in Library. See No. LT-4135/79].

CERTIFIED ACCOUNTS OF EMPLOYEES' PROVIDENT FUND ORGANISATION FOR 1974-75 WITH STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): I beg to lay on the Table—

(1) A copy of the Certified Accounts together with the Audit Report thereon (Hindi and English

@English version of the Accounts February, 1979.

was laid on the Table on the 2nd